GOVERNMENT OF INDIA

MINISTRY OF INFORMATION AND BROADCASTING

RAJYA SABHA

UNSTARRED QUESTION NO.1533

(TO BE ANSWERED ON 12.12.2025)

DRAFT POLICY GUIDELINES FOR TELEVISION RATING AGENCIES.

1533. SHRI NEERAJ DANGI:

SHRI HARIS BEERAN:

SHRI DIGVIJAYA SINGH:

SMT. JEBI MATHER HISHAM:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) The current status of the draft of "Policy Guidelines for Television Rating Agencies in India" (TRP Guidelines) issued by the Ministry in July 2025;
- (b) the stakeholders, experts, or organizations consulted in the first round of discussions, and their key suggestions;
- (c) whether Government has set a date for implementation of the new framework across all platforms, if so, the date thereof; and
- (d) the manner in which Government would ensure transparency and prevent biased or differential standards for television ratings?

ANSWER

MINISTER OF STATE FOR INFORMATION & BROADCASTING; AND PARLIAMENTARY AFFAIRS

(DR. L. MURUGAN)

(a) to (d): Television ratings in India are governed by the Policy Guidelines for Television Rating Agencies in India, 2014.

On 02.07.2025, the Government published a draft amendment to these guidelines for public consultations. Proposed amendments aim to enable fair competition, generate more accurate and representative data, and ensure that the TRP system reflects the diverse and evolving media consumption habits of viewers across the country.

After examining the inputs, a revised draft amendment has been published for public consultation on 06.11.2025.
